

T.P.(Crl.) No. 210 OF 2001

ITEM No.1

Court No. 9

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP No.13049/2001 In

Transfer Petition.(Crl.) No. 210/2001

JAI BHAGWAN

Petitioner (s)

VERSUS

TARSEM LAL & ORS.

Respondent (s)

(With Appln(s). for restoration)

Date : 29/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s)

Mr. Praveen Jain,Adv.

For Respondent (s)

For applicant:

Mr. Shahid Rizvi,adv.for
Mrs.Sarla Chandra,adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J

.SP2

The prayer for restoration is allowed.
T.P.(Crl.)No.210/2001 is restored.

.SP1

(Suman Wadhwa)
Court Master

(S.Malkani)
Court Master